



**Government of Jammu and Kashmir**  
**General Administration Department**

(Services) Civil Secretariat,  
Srinagar

**Notification**  
**Srinagar, the 17<sup>th</sup> of June, 2016**

**SRO 190** .- In exercise of the powers conferred by fourth proviso to clause (ii) of sub rule (1) of rule 5 of the Jammu and Kashmir Combined Competitive Examination Rules, 2008, the Government hereby prescribe the upper age limit for the Combined Competitive Examination-2016 as under:-

- |      |  |   |          |
|------|--|---|----------|
| i.   | Open merit candidates                                      | : | 35 years |
| ii.  | Reserved category candidates<br>and in-service candidates. | : | 37 years |
| iii. | Physically challenged candidates                           | : | 38 years |

By order of the Government of Jammu and Kashmir.

  
(Gazzanfer Hussain)

**Commissioner/Secretary to the Government.**

No:GAD(Ser)Genl/87/2014

Dated:17-06-2016

Copy to the:

1. Vice Chairman and Director General, J&K Institute of Management Public Administration and Rural Development.
2. All Financial Commissioners.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Principal Secretary to the Governor.
7. Chief Electoral Officer, J&K.
8. Chairman, J&K Special Tribunal.

9. Divisional Commissioner, Kashmir/Jammu.
10. Principal Secretary to the Chief Minister.
11. All Commissioners/Secretaries to the Government.
12. All Heads of the Departments/Managing Directors.
13. All Deputy Commissioners.
14. Director, Information.
15. Special Secretary/Private Secretary to the Chief Minister.
16. Director Estates.
17. Secretary, J&K Public Service Commission.
18. Director Archives, Archaeology and Museums.
19. Secretary, J&K Legislative Assembly/Council.
20. Secretary, J&K Services Selection Board.
21. General Manager, Government Ranbir Press, Jammu/Srinagar.
22. Private Secretary to the Deputy Chief Minister.
23. Private Secretaries to all Ministers/ Ministers of State.
24. Private Secretary to the Chief Secretary.
25. Private Secretary to Advisor to the Chief Minister.
26. PA to Commissioner/Secretary to the Government, GAD.
27. Incharge website, GAD.
28. Government Order file/Stock file.